## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4502 ANSWERED ON:19.12.2014 EXCISE FRAUD Kumar Shri Shailesh (Bulo Mandal)

## Will the Minister of FINANCE be pleased to state:

- (a) whether Excise fraud on Consumer goods, ceramic tiles, medicines etc have been found and if so, details thereof during the last three years and current year, Commissionerate- wise; and.
- (b) the action taken or proposed to be taken to recover the revenue from the erring firms/companies?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRUAYANTSINHA)

(a). No such Commodity wise Centralized data is maintained by the Department. However the total number of cases booked and the amount of duty demanded are as under,

(Duty demanded in Rs. in Crores)
Year No. of Cases booked Duty Demanded
2011-12 3920 4582.74
2012-13 3470 6269.68
2013-14 1789 5170
2014-15 (up to Oct, 2014 847 2045.52

(b) Recovery of dues is promptly done by the Department in accordance with law after litigation is completed in such cases.